

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BHAGWANDAS ISPAT PRIVATE LIMITED

1.	Name of Corporate Debtor	Bhagwandas Ispat Private Limited
2.	Date of Incorporation of Corporate Debtor	5 September, 1988
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U27109HR1988PTC030358
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Debtor	500, Priti Nagar, Satrodia Colony, Hisar, Haryana - 125005.
6.	Date of Closure of Insolvency Resolution Process	13 February, 2020
7.	Liquidation Commencement Date of Corporate Debtor	14 February, 2020 (Order received on 17 February, 2020)
8.	Name and Registration Number of the Insolvency Professional acting as liquidator	Name: Adv. Prajakta Menezes Registration Number: IBBI/IPA-001/IP- P01349/2018-2019/12016
9.	Address and email of the liquidator, as registered with the Board	Address: 416, Crystal Paradise Co-op Soc. Ltd. Dattaji Salvi Marg, Above Pizza Express, Off Veera Desai Road, Andheri West, Mumbai City, Maharashtra, 400053 Email: prajakta@pmlegal.in
10.	Address and email to be used for correspondence with the liquidator	Address: 416, Crystal Paradise Co-op Soc. Ltd. Dattaji Salvi Marg, Above Pizza Express, Off Veera Desai Road, Andheri West, Mumbai City, Maharashtra, 400053 Email: irp.bipl@gmail.com
11.	Last Date for Submission of Claims	15 March, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Chandigarh Bench has ordered the commencement of liquidation of the Bhagwandas Ispat Private Limited on 14 February, 2020 (Order received on 17 February, 2020)

The stakeholders of Bhagwandas Ispat Private Limited are hereby called upon to submit their claims with proof on or before 15 March, 2020 to the liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19 February 2020
Place: Mumbai



Prajakta Menezes
Liquidator of Bhagwandas Ispat Private Limited
Reg. No. IBBI/IPA-001/IP-P01349/2018-2019/12016